

Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436)
Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)
List of Operational Creditors as on 10.08.2025

| Amount-Rs | | | | | | | | | | | | | | |
|-----------------------------------------------|-----------------------------------------------------------------------------------------|-----------------|-----------------------------------------------------------------------------------------------------|----------------|----------------------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|------------------------------------------------|------------------------------------|------------------------------|
| Sl. No. | Name of creditor | Nature of claim | Details of Amount claimed | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted |
| | | | Received Date | Amount claimed | Amount of claim admitted (Provisional) | Nature of claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party? | % voting share in CoC | | | | |
| OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES) | | | | | | | | | | | | | | |
| 1 | The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM) | Govt. Claim | 1. Original Claim : 27-09-2024 2. Revised Claim on 28-01-25 3. Additional Claim on 13.02.2025 | 17,86,48,845 | 1,21,67,432 | Statutory Dues | NA | NA | NO | NA | 0 | 0 | 16,64,81,413 | 0 |
| | | | | | | | | | | | | | | |
| | | | | 17,86,48,845 | 1,21,67,432 | | | | | | | | 16,64,81,413 | 0 |
| | | | | | | | | | | | | | | |

Note:
1. The CD has received a demand notice no. ITBA/COM/F/17/2024-25/1070448307(1) from the IT Department (DC/ACIT CIRCLE-2(1)(1), BLR) wherein they have issued an outstanding demand of Rs. 2,65,65,769/- (For AY 2017-18) and outstanding demand of Rs. 43,69,37,480/- (For AY 2018-19). The IRP in the matter has asked the department via email dated 27.11.2024, to file their claim in appropriate form as per IBC, although No claim has been received from the IT Department till date.
2. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.